

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 415
IA/1008/ND/2024 in IB/6/ND/2023

IN THE MATTER OF:

Canara Bank	...	Applicant
Versus		
Smt. Bubbles Sabharwal	...	Respondent

Under Section 95(1) of IBC, 2016.

Order delivered on 18.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shubham Mishra, Adv.
Mr. Himanshu Singhal, Mr. Anil Kumar Shukla,
Adv.

For the RP : Mr. Brijesh Tamber

HYBRID HEARING (PHYSICAL & VC)

ORDER

On mentioning the matter is taken up for hearing.

Mr. Shubham Mishra, Learned Counsel for the applicant and Mr. Brijesh Tamber, Learned Counsel for the Resolution Professional are present through video-conferencing. List this matter on 09.05.2024.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)